

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 31st March, 2015

No.HCM/A-24/80-Estt(VI)/ 27400 In continuation of this Registry's order of even number dated 23-01-2015, the following persons who have been kept in the Waiting List in the said order, are selected for appointment as "**DRIVER**" in the High Court of Manipur.

They are to collect the Offer Form from this Registry and submit the same within 7 (seven) days from the date of this Notification.

1. **Shri Nongthombam Ranabir Singh**, S/o N. Bira Singh of Khagempalli Pankha, Imphal West District, Pin - 795 001, Manipur.
2. **Shri Shangshim Leisan**, S/o (Late) Matuiching Leisan of Seikhor Village, Ukhrul District, Manipur.
3. **Shri Chandam Khogendra**, S/o Ch. Chaoba of Brahmapur Aribam Leikai, Imphal East District, Pin - 795 005, Manipur.
4. **Shri Nongthombam Motilal Singh**, S/o N. Shamungou Singh of Wangkhei Thangjam Leikai, Imphal East District, Pin - 795 001, Manipur.
5. **Shri R.V. Songamshang**, S/o R.V. Ashok of Somdal Village, P.S. Somdal, Ukhrul District, Pin - 795042, Manipur.
6. **Shri Lourebam Puru Singh**, S/o L. Nabachandra Singh of Khagempalli Huidrom Leikai, Imphal West District, Pin - 795 001, Manipur.
7. **Shri Moirangthem Champion Singh**, S/o M. Bobby Singh of Uripok Khaidem Leikai, Imphal West District, Pin - 795 001, Manipur.
8. **Shri N. Paojalal Kom**, S/o N. Neisutbum Kom of Lalumbung Village, P.O. Moirang, Pin - 795 133, Churachandpur District, Manipur.

By order ;

Sd/-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR

Imphal, the 31st March, 2015

Endt. No.HCM/A-24/80-Estt(VI)/ 27401-17

Copy to :-

01. The Joint Registrar (Judl. & Bench), High Court of Manipur.
02. The Deputy Registrar (Judl), High Court of Manipur.
03. The Deputy Registrar (Admn./PM & P) / Central Project Coordinator (CPC), High Court of Manipur.
He is requested to upload the same in the official website of this Registry.
04. The Director, Information & Public Relations, Government of Manipur.
- for favour of wide publicity.
05. The Director, Doordarshan Kendra, Imphal
- for favour of wide announcement.
06. The Assistant News Editor, AIR, Imphal - for favour of wide announcement.
07. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
08. The Assistant Registrar-I, II & III, High Court of Manipur.
09. The Lib-cum-Research Officer, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The News Editor, ISTV, Imphal - for favour of wide announcement.
13. The News Editor, Impact TV, Imphal - for favour of wide announcement.
14. The Supdt. (A&E), High Court of Manipur.
15. The P.A. to Registrar General, High Court of Manipur.
16. Persons concerned.
17. The Order Book/Guard File/Concerned File.


JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR